

ment's decisions have been communicated; and

(c) the number of representations awaiting decisions of the Central Government?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Shri Puranik was appointed to advise Government on the representations received under section 20(2) of the Air Corporations Act, 1953. It is not ordinarily desirable to disclose what advice he gave to Government on the representations. I, however, lay on the Table a statement giving the required information. [See Appendix VI, annexure No. 53.]

(b) Rs. 6,927/- approximately.

(c) Decisions have been taken on all the representations.

NEW RAILWAY LINES

961. Shri N. A. Borkar: Will the Minister of Railways be pleased to state:

(a) whether the Madhya Pradesh Government have submitted any proposals to the Central Government for the construction of new railway lines in Madhya Pradesh; and

(b) whether the State Government has included the Bhandara town in the said proposals?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). Yes, Sir.

PASSENGER AMENITIES

962. Shri N. A. Borkar: Will the Minister of Railways be pleased to state:

(a) the amount allotted for passenger amenities on the Eastern Railway during the years 1952-53, 1953-54 and 1954-55;

(b) the amount actually spent during each of the three years; and

(c) the amount spent during each of these years on construction of new stations or the remodelling of old ones?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a):

1952-53	..	Rs. 49.77 lakhs.
1953-54	..	Rs. 60.00 lakhs.
1954-55	..	Rs. 56.38 lakhs.

(b) 1952-53	..	Rs. 58.79 lakhs.
1953-54	..	Rs. 54.39 lakhs.
1954-55	..	Not yet available.

(c) Information is being collected and will be placed on the Table of the House shortly.

PASSENGER AMENITIES

963. Shri N. A. Borkar: Will the Minister of Railways be pleased to state:

(a) the up-to-date progress of the work of construction of sheds on the platforms on the Eastern Railway sanctioned in 1953-54; and

(b) the number of stations where the construction of sheds on the platforms sanctioned during 1952-53 has been completed?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a)

Out of 52 stations where the construction of sheds on the platforms was sanctioned during 1953-54, work was completed on 7 stations during the same year and on 15 stations during 1954-55 so far. Of the remaining 30 stations, the work of construction of sheds is in progress on 15 stations. The work on the other 15 stations has not so far started for want of materials.

(b) Twenty-three.

SINGARENI COLLIERIES

964. Shri T. B. Vittal Rao: Will the Minister of Labour be pleased to refer to the reply given to starred question